

**No. 47: Financial Accommodation Availed by State Governments under various Facilities**

(₹ Crore)

Sr. No	State/Union Territory	During October-2020					
		Special Drawing Facility (SDF)		Ways and Means Advances (WMA)		Overdraft (OD)	
		Average amount availed	Number of days availed	Average amount availed	Number of days availed	Average amount availed	Number of days availed
1	2	3	4	5	6	7	
1	Andhra Pradesh	1074	31	2003	31	1216	17
2	Arunachal Pradesh	-	-	-	-	-	-
3	Assam	-	-	-	-	-	-
4	Bihar	-	-	-	-	-	-
5	Chhattisgarh	602	12	-	-	-	-
6	Goa	112	27	93	19	-	-
7	Gujarat	-	-	-	-	-	-
8	Haryana	-	-	236	1	-	-
9	Himachal Pradesh	-	-	573	27	244	9
10	Jammu & Kashmir UT	-	-	1135	29	402	6
11	Jharkhand	-	-	-	-	-	-
12	Karnataka	-	-	-	-	-	-
13	Kerala	-	-	-	-	-	-
14	Madhya Pradesh	-	-	-	-	-	-
15	Maharashtra	-	-	-	-	-	-
16	Manipur	42	27	273	19	36	9
17	Meghalaya	-	-	-	-	-	-
18	Mizoram	-	-	63	19	-	-
19	Nagaland	187	31	207	23	124	10
20	Odisha	-	-	-	-	-	-
21	Puducherry	-	-	-	-	-	-
22	Punjab	439	10	137	8	-	-
23	Rajasthan	1580	27	753	13	-	-
24	Tamil Nadu	-	-	-	-	-	-
25	Telangana	1067	31	1359	29	733	14
26	Tripura	-	-	-	-	-	-
27	Uttar Pradesh	-	-	-	-	-	-
28	Uttarakhand	312	25	585	20	234	3
29	West Bengal	165	8	163	6	-	-

**Note:** The State of J&K has ceased to exist constitutionally from October 31, 2019 and the liabilities of the State continue to remain as liabilities of the new UT of Jammu and Kashmir.

**Source:** Reserve Bank of India.